

[Shri B. R. Bhagat]

- (b) G.S.R. No. 439 dated the 7th April, 1962.
- (c) G.S.R. No. 440 dated the April, 1962.
- (d) G. S. R. No. 441 dated the April, 1962.

[Placed in Library. See No. LT-55/62].

#### RULES UNDER EXPENDITURE TAX ACT

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy of the Expenditure-tax (Amendment) Rules, 1962, published in Notification No. G.S.R. 444 dated the 29th March 1962, under sub-section (3) of section 41 of the Expenditure Tax Act, 1957. [Placed in Library, See No. LT-56/62].

12.19 hrs.

#### CORRECTION OF ANSWER TO STARRED QUESTION NO. 205

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The correct position with regard to the supplementary question by Shri Baj Raj Madhok on Starred Question No. 205 (regarding expansion of Magistracy and police in Delhi) as further clarified by the ex-Speaker is that any State Civil Service Officer, not necessarily a law graduate, can hold the post of a Stipendiary Magistrate.

12.19½ hrs.

#### STATEMENT RE: BOKARO STEEL PLANT

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** In reply to a question asked by some Hon'ble Members in the Lok Sabha on the 26th April, 1962, I had stated that discussions were going on with the American Agency for International

**Development regarding financial assistance for Bokaro and that I expected to be in a position to make a further statement on the subject shortly. I am aware of the urgency of settling this question of financial aid and connected matters regarding Bokaro so that further work on this plant may commence as soon as possible. I am also aware of the public attention paid to the subject. Our discussions with the American Agency for International Development have been somewhat prolonged, but an understanding with reference to the next step to be taken has now been reached. They will arrange for an American team of experts to come to India to undertake a techno-economic survey of the projected Bokaro plant. This procedure is by no means unusual, since in large projects the loan giving authority usually satisfies itself on the techno-economic aspects of a project before committing itself to aid. The American team is expected to examine the position regarding availability of the raw materials and transport and other facilities. The actual decision on the aid will, however, be taken only after the Report of the team is available and satisfactory agreement has been reached on other important aspects of the project. The cost of the survey is for the present being met by the U.S. Agency for International Development and the survey will be directed by the United States Steel Corporation who are the largest producers of steel in the world.**

In view of the interest shown on certain allied aspects of the projected Bokaro Steel Plant, I may mention that, as at present, the United States Steel firms have not raised the question of equity participation in the project. I should also mention that it is the Government's intention to associate fully Indian resources and skills in design and engineering of steel plants with the further stages of the project.

**Shrimati Renu Chakravarty (Barrackpore):** May I ask one question?